

**RAJYA SABHA**

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**\*SYNOPSIS OF DEBATE**

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**(Proceedings other than Questions and Answers)**

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**Tuesday, July 26, 2022/ Sravana 4, 1944 (Saka)**

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**REFERENCE BY THE CHAIR**

**Commemoration of Twenty-Third Anniversary of  
Kargil Vijay Diwas**

**MR. CHAIRMAN:** Hon. Members, today is the Twenty-third Anniversary of the Kargil Vijay Diwas. On this day in the year 1999, our brave and fearless soldiers ousted enemy forces occupying high altitude peaks of Kargil, resulting in a momentous victory of our country. The exemplary courage, selfless dedication and unflinching determination displayed by our soldiers in adverse conditions will always be remembered. Their unparalleled valour and gallantry will continue to inspire generation after generation to dedicate themselves to the cause of the nation. Today, on behalf of the whole House, and on my own behalf, I pay glowing tributes to the indomitable spirit and supreme sacrifices of our brave soldiers who went beyond their call of duty to protect our motherland and secure our lives. I request Members to rise in their places and observe silence as a mark of respect to the memory of all those brave soldiers who laid down their lives for our country.

*(Hon. Members then stood in silence for one minute.)*

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**\*This Synopsis is not an authoritative record of the proceedings of the Rajya Sabha.**

## **OBSERVATION BY THE CHAIR**

**MR. DEPUTY CHAIRMAN:** Hon'ble Members, please don't show the placards in the House as you know it is against the well established parliamentary customs and conventions. Please don't do it. Hon'ble Chairman had also asked you this morning not to show the placards particularly in front of the Chair thereby obstructing the smooth running of the House by the Chair. You may recall that on the direction of the Hon'ble Chairman this parliamentary custom and convention was brought to the notice of all the Members through a Parliamentary Bulletin on 21<sup>st</sup> July, 2022. I, therefore, once again request you not to display any placards in the chamber. Please don't force me to name you.

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### **GOVERNMENT BILL - *Contd.***

#### **The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022 - *Contd.***

**SHRI BIKASH RANJAN BHATTACHARYYA:** This is a very important Bill which really talks about taking care of mass destruction and the biological weapons. Mass destruction cannot really be confined to the biological weapons or the artilleries.

**SHRI RAKESH SINHA:** The importance of this Bill has increased in view of the threshold on which the whole world stands today and the complexities that have increased with modernity. This Bill is in relation to those weapons, which are lethal to human-being. Today, the opposition is not only not participating in the debate on such an important issue related to the internal security of the country, but it is also trying to thwart the discussion. We are at a stage of Parliamentary democracy which requires that we discuss beyond divisions in matters of national security and sovereignty.

*Discussion not concluded.*

## MOTION

### Suspension of Members

**THE MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):** I  
move:

"That this House having taken a serious note of the misconduct of

1. Ms. Sushmita Dev
2. Shrimati Mausam Noor
3. Shrimati Shanta Chhetri
4. Ms. Dola Sen
5. Dr. Santanu Sen
6. Shri Abir Ranjan Biswas
7. Shri Md. Nadimul Haque
8. Shri M. Mohamed Abdulla
9. Shri B. Lingaiah Yadav
10. Shri A.A. Rahim
11. Shri Ravichandra Vaddiraju
12. Shri S. Kalyanasundaram
13. Shri R. Girirajan
14. Shri N. R. Elango
15. Dr. V. Sivadasan
16. Shri M. Shanmugam
17. Shri Damodar Rao Divakonda
18. Shri Sandosh Kumar P
19. Dr. Kanimozhi NVN Somu

who have entered the Well of the House and have been continuously shouting slogans, thereby disrupting the proceedings of the House, in utter disregard to the authority of the Chair and having been named by the Chair, resolves that the above-mentioned Members be suspended from the service of the Council for the remainder of this week under Rule 256."

*The motion for **suspension of Members** was adopted.*

**P. C. MODY,**  
*Secretary-General.*

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